

Department of Fisheries is taking steps to issue ID cards to all the fishermen. The Registrar General of India (RGI) is also undertaking an exercise to issue ID cards to the population residing in the coastal villages including fishermen, as a part of their project of creation of National Population Register (NPR).

(b) The initiatives mentioned in the last para aim at creating biometric database for the population living in the coastal areas and issuing ID cards to individuals of age 18 years and above.

(c) Every efforts are taken that the aforesaid security measures do not adversely effected our fishermen depending on sea operations for their livelihood. Rather, they take active parts in coastal security exercise/operations as eyes and ears for intelligence gathering for security agencies.

Bullet-proof jackets for paramilitary forces

4388. SHRI JAI PAKASH NARAYAN SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government is procuring bullet-proof jackets for paramilitary forces especially after Maoist attack in Dantewara recently killing more than 69 paramilitary jawans;

(b) if so, the details in this regard; and

(c) the names of companies short listed for procuring bullet-proof jackets?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes Sir.

(b) The procurement process was started in July 2009 before the Dantewada incident. The order for procurement of 59000 Nos. of BP Jackets was placed on 27.4.2010.

(c) M/s MKU Pvt. Ltd., New Delhi.

Enquiring into breach of Kosi Embankment

4389. SHRIMATI SHOBHANA BHARTIA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of people who died and those rendered homeless in floods over the last three years;

(b) the progress of relief and rehabilitation efforts following the Kosi floods of 2008;

(c) whether Government has completed the enquiry into the breach of the embankment that led to the tragedy;

- (d) whether Government has taken up the issue with the Nepalese authorities; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (e) The information is being collected and will be laid on the Table of the House.

Failure of development initiatives in naxal affected areas

4390. SHRI K.V.P. RAMACHANDRA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that according to a high level review done recently, the development initiatives implemented in the naxal affected areas have not yielded the desired results;
- (b) if so, the details thereof;
- (c) what are the major causes for the failure of the initiatives; and
- (d) what new strategy is being contemplated to ensure better implementation of the development initiatives?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) A review was held on 13th April, 2010 by the Task Force on Left Wing Extremism under the chairmanship of Cabinet Secretary. The information uploaded on the MIS maintained by Planning Commission showed that in most cases financial progress has been satisfactory. This mechanism of reviews and closer monitoring of schemes will help to ensure better implementation of the developmental initiatives.

Naxals having links with ISI

†4391. SHRI SHREEGOPAL VYAS: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are evidences of links between ISI and naxalities;
- (b) whether there are any indications of involvement of ISI linked people based in Nepal in this;
- (c) whether Border Security Force has sent any information on the above subjects; and
- (d) if so, the details thereof?

† Original notice of the question was received in Hindi.